[Shri P. Venkattasubbaiah]

Committee 'E' on Draft Fifth Five Year Plan (Implementation and Public Cooperation).

#### 12.35 hrs.

## ASSENT TO BILL

SECRETARY-GENERAL: Sir I lay on the Table the Pondicherry Appropriation (Vote on Account) Bill, 1974 passed by the Houses of Parliament during the current session and assented to since a report was

last made to the House on the 29th April, 1974.

#### 12.354 hrs.

# LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Fourteenth Report have recommended that leave of absence be granted to the following Members for the periods indicated against each:—

- (1) Shri Bishwanath Jhunjhunwala
- (2) Dr. G. S. Melkote
- (3) Shri Devendra Satpathy

- 17 h to 22nd December, 1973
  (Ninth Session) and 18th
  February to 5th April, 1974
  (Ten'h Session)
- 15th April to 10th Ma 1974 (Tenth Session)
- 18th February to 7th March 1974 (Tenth Session)

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

SHRI S. M. BANERJEE (Kanpur): Yes, but without pay. That is the Government's policy—no work, no pay.

MR. SPEAKER: I thing you are perfectly right. I hope the House agree to that—not about the without pay, but with the report.

HON. MEMBERS: Yes.

SHRI VIKRAM MAHAJAN (Kangra): Those who indulge in walkouts should forfeit their pay.

MR. SPEAKER: The Members will be informed accordingly.

#### 12.36 hrs.

# RULES COMMITTEE

FOURTH REPORT AND MINUTES

SHRI SHIVNATH SINGH (Jhunjhunu): I beg to lay on the Table the following Report and Minutes of the Rules Committee:—

- (1) Fourth Report under sub-rule (1) of rule 331 of the Rules of Procedure and Conduct of Business in Lok Sabha,
- (2) Minutes of the sittings of the Committee held on the 18th and 26th March and 3rd and 25th April 1974.

## 12.36 hrs.

#### COMMITTEE OF PRIVILEGES

#### NINTH REPORT

DR. HENRY AUSTIN (Ernakulam): I beg to present the Ninth Report of the Committee of Privileges.